

is no defect in two units. The tailpool dam defect took place and the BHEL and the CEA investigated into the matter and have found that the defect is there. They are trying to rectify the mistake.

#### **Funding of Sub-stations by Rural Electrification Corporation**

\*574. SHRI J. CHOKKA RAO : Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state :

(a) whether the Union Government have formulated any scheme for the funding of 132 KV sub-stations by the Rural Electrification Corporation;

(b) if so, the guidelines thereof and the details of such sub-stations sanctioned so far, State-wise;

(c) whether any such proposal of the Andhra Pradesh State Electricity Board has been pending; and

(d) if so, the reasons therefor and when it is likely to be sanctioned ?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAO) : (a) to (d) A Statement is laid on the Table of the House.

#### **STATEMENT**

(a) to (d) 132 KV sub-stations are funded by both REC and PFC. A decision was taken in March, 1990, that 132 KV sub-stations serving predominantly rural loads, would be funded by REC and the rest by PFC.

The details of such sub-stations sanctioned since March, 1990 by the

REC, state-wise, is given below :—

1. Andhra Pradesh	1
2. Rajasthan	2
3. Orissa	4
4. Uttar Pradesh	4

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11

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Apart from the sub-station of Andhra Pradesh indicated above, another 132 KV sub-station proposed by Andhra Pradesh Electricity Board for being set up at Madikonda in Warangal District has been approved for inclusion by the REC under the Overseas Economic Cooperation Fund Credit of Japan.

#### *(Translation)*

SHRI J. CHOKKA RAO : Mr. Speaker, Sir, I have asked from the hon. Minister as to what are the guidelines for sanctioning sub-stations but he has not replied to it. He has sanctioned eleven sub-stations. I would like to know from the hon. Minister as to what are the guidelines laid down for sanctioning sub-stations ?

SHRI KALP NATH RAO : Mr. Speaker, Sir, the Ministry of Power had taken a decision in 1990 that 132 KV sub-stations serving rural loads would be funded by the Rural Electrification Corporation and the rest serving urban loads would be funded by Power Finance Corporation. Guidelines laid down in this regard are that when State Electricity Boards make recommendations, the Central Government take suitable decision on them.

SHRI J. CHOKKA RAO : Mr. Speaker, Sir, he has mentioned in his

reply that eleven sub-stations have been sanctioned. I would like to know from the hon. Minister the number of proposals received from all over the country and out of these how many have been sanctioned, and how many proposals from Andhra Pradesh have been received and out of these how many are pending with the Government?

**SHRI KALP NATH RAI :** Mr. Speaker, Sir, a proposal to set up 132 KV sub-station in Hyderabad has only been received from Andhra Pradesh and it is under consideration. A decision on it will be taken in the near future.

**SHRI RAJNATH SONKAR SHASTRI :** Mr. Speaker, Sir, the hon. Minister has stated in the reply that since March, 1990 out of the total sub-stations sanctioned statewide 4 proposals from Uttar Pradesh have been sanctioned under REC. I would like to know from the hon. Minister whether Saidpur district in eastern Uttar Pradesh has also been included in these 4 places or not. If not, then has the Government its own proposal for sanctioning 132 KV sub-station in Saidpur under REC Scheme to meet the power crisis there.

**SHRI KALP NATH RAI :** Mr. Speaker, Sir, the Central Government takes action on the proposals submitted by the State Governments to meet power crises in rural areas. There is an urgent need to set up one 132 KV sub-station at Saidpur, but if the hon. Member approaches the State Government to send a proposal in this regard then the Central Government will definitely take a decision on it.

**SHRI DAU DAYAL JOSHI :** Mr. Speaker, Sir, it is true that the Govern-

ment is aware of the interrupted power supply for months in rural areas. Today's report speaks of disruption of power supply in Gokul for three days and that too when the Janamashtmi festival is approaching. Rural areas are facing power crisis and during the last one and a half year only 11 sub-stations have been set up under rural electrification scheme. In Rajasthan only 2 sub-stations have been sanctioned. So, does the hon. Minister realise the need for greater allocation of funds to REC under rural electrification scheme to solve rural power crisis. If the hon. Minister feels concerned about the problem then by what time a decision will be taken?

**SHRI KALP NATH RAI :** Mr. Speaker, Sir, the responsibility to provide electricity rests with the State Government. I would convey the feeling of hon. Member to Kalyan Singh Government and request him to make efforts to solve this problem...  
(*Interruptions*)

**SHRI DAU DAYAL JOSHI :** Adequate funds are not being allocated to the State Government... (Interruptions)

**MR. SPEAKER :** Otherwise all the powers of the State Governments will also have to be transferred to the Central Government.

(*English*)

**SHRIMATI BASAVA RAJESWARI :** I would like to know whether it has come to the notice of the Government that due to non-availability of fund by the State Electricity Boards for setting up sub-stations, farmers are being put to a lot of inconvenience. They are not in a

position to draw water for their fields due to continuous interruptions and load shedding. Non-availability of power for days together is posing a great problem. People in the villages are not even getting drinking water due to power shortage. So, will the Government consider providing sufficient funds for the Corporation to set up sub-stations irrespective of demands by the State Governments?

**SHRI KALP NATH RAI :** It is an admitted fact that there is power shortage in the country. But if the State Governments are prepared to recommend the cases for the construction of more sub-stations, the Government of India will consider them sympathetically to do whatever it can

*[Translation]*

**SHRI CHANDRAJEET YADAV :** Mr. Speaker, Sir, till date Rural Electrification Corporation has set up just 11 sub-stations of 132 KV each to help the State Governments. This has not been of much help in improving the power supply position in villages of backward areas. Will the Central Government give priority to the matter of setting up of sub-stations in backward areas while allocating funds to the corporation on receipt of proposals from the State Governments?

**SHRI KALP NATH RAI :** Mr. Speaker, Sir, the question of the hon. Member is quite relevant. I assure him that the work of electrification of backward areas need to be taken up on warfooting and it will be definitely taken up.

*[English]*

**SHRI SOBHANADREESWARA RAO VADDE :** Sir, in view of the fact

that nearly 3 lakh agricultural pump-sets' energisation is pending with the State of Andhra Pradesh, will the Rural Electrification Corporation provide more funds to see that at least a lakh of extra connections are given by the APSEB?

**SHRI KALP NATH RAI :** Sir, REC will consider this question when a proposal will come from the State Electricity Board.

## WRITTEN ANSWERS TO QUESTION

*[Translation]*

**Criteria for allotment of Petrol/Diesel/LPG Agencies**

\*575. **SHRI VIJAY KUMAR YADAV :** Will the Minister of PETROLEUM and NATURAL GAS be pleased to state :

(a) the State-wise number of petrol/diesel retail outlets and L. P. G. agencies at present; and

(b) the criteria adopted for their allotment?

**THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI B. SHANKARANAND) :**

(a) As on 1-4-91 there were 15056 retail outlet dealerships and 3902 LPG distributorships in various States and Union Territories.

(b) The allotments were made on the basis of marketing plans and policy from time to time.